

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.07.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3281 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Ram Chandra Omer Vs. Naftogaz Infrastructure Ltd.	Ashish Middha
<b>2.</b>	I.A. No. 3280 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Bijay Murmuria Vs. Karnataka Bank Ltd. & Ors.	Gaurav H. Sethi

**Copy to: -**

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**By order**  
**-sd/-**  
**Assistant Registrar**